

*13. Deshabhimani, Mal./D, Cochin	49,762
14. Madhyamam, Mal./D, Calicut	34,458

WEEKLIES

1. Week, The English/W, Kottayam	66,633
*2. Mangalam, Malayalam/W, Kottayam	12,11,135
3. Chempakam, Mal./W, Kottayam	41,566
4. Chintha, Mal./W, Cochin	32,150
5. Chitrabhumi, Mal/W, Trivandrum	34,179
6. Kala Kaumudi, Mal./W, Trivandrum	59,466
7. Kanmani, Mal./W, Kottayam	65,959
8. Manorajyam, Mal./W, Kottayam	76,148
9. Malayala Manorama, Mal/W, Kottayam	11,86,340
10. Mathrubhumi, Mal./W, Trivandrum	80,606
11. Sakhi, Mal./W, Kottayam	48,562

FORTNIGHTLIES

1. Balarama, Mal./F, Kottayam	1,99,875
2. Balarama Amarchitrakatha, Mal./F, Kottayam	52,868
3. Manorama Comics, Mal./F, Kottayam	31,541

MONTHLIES

1. Grihalekshmi, Mal./M, Trivandrum	92,803
2. Kuttikalude Deepika, Mal./M, Kottayam	50,125
3. Manasastram, Mal./M, Trivandrum	32,041

*Circulation figure as on 31st December, 1989.

Special Status for Electronics Industry

3687. SHRI ANAND RATNA MAURYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Electronics has sought special status for the electronics industry to meet its foreign exchange requirements;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Yes, Sir. The Department of Electronics has proposed the following measures:

(i) The electronics industry be granted additional electronics REP licences with the flexibi-

lity of importing Appendix 2B items (Import-Export Policy, 1990-93) of 10% of the f.o.b. value of exports.

(ii) The distinction between Phased Manufacturing Programme (PMP) and non-PMP units in the matter of access to Open General Licence (OGL) be removed for the electronics sector.

(c) The proposal made by the Department of Electronics is under consideration of the Government.

Take over of Sick Unit

3688. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of representations for taking over the

sick units in the private sector of the various industries are pending for decision to be taken by the Government;

(b) if so, the details thereof; and

(c) the action Government propose to take on these sick units in view of the tight economic position in the country at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) It has been the general experience that take over of management by Government has not proved to be an effective instrument for revival of sick units. Hence, Government is not favourably disposed to take over sick industrial units. However, the Board for Industrial and Financial Reconstruction (BIFR) set up under the Sick Industrial Companies (Special Provisions) Act, 1985 may, in its revival/rehabilitation package, inter-alia provide for change in or take

over of management of sick industrial units falling under its jurisdiction.

Gas Based Projects Along H.B.J. Pipeline

3689. SHRI MUKUL BALKRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether the letter of intent to private sector for four major gas-based projects for nitrogen ores and fertilizers, enroute HBJ pipeline has been issued; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) and (b) The details of the Letters of Intent issued to the private sector companies for implementation of the four major gas-based nitrogenous fertilizer projects on HBJ pipeline are as per the statement attached.

STATEMENT

Sl. No.	Name of the Company	Name/location of the project	Letter of Intent/Industrial Licence	Capacity (in tonnes per day)
1	2	3	4	5
1.	M/s. Indo Gulf Fertiliser & Chemicals Corpn. Limited (IGFCC)	Jagdishpur Fertiliser Project in Sultanpur Distt. of Uttar Pradesh	CIL:54(86) dated 10-2-1986	Ammonia 1350 Urea 2200 (Already started commercial production w.e.f 1-11-1988).
2.	Chambal Fertilisers & Chemicals Ltd. (CFCL)	Gadepan Fertiliser Project in Kota Dist. of Rajasthan	LI : 775 dated 16-10-1984	Ammonia 1350 Urea 2250
3.	Tata Chemicals Limited (TCL)	Babrala Fertiliser Project in Budaun Distt. of Uttar Pradesh	LI : 790 dated 28-6-1985	Ammonia 1350 Urea 2250